

**GOVERNMENT OF INDIA
PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:2101
ANSWERED ON:23.07.2014
CORRUPTION CASES REFERRED TO CBI
Dubey Shri Nishikant

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) the details of the number of cases of corruption referred to CBI for investigation during the last three years, year-wise;
- (b) the details of the cases of corruption in which charge sheets have been filed by CBI out of the above cases;
- (c) the details of the number of cases in which CBI has filed closure reports during the last three years and the current year till date, case-wise;
- (d) whether the ratio of filing closure reports have been high over the years; and
- (e) if so, the details thereof and the reasons therefor?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office.
(DR. JITENDRA SINGH)

- (a) to (c): CBI has registered total 2220 cases under the Prevention of Corruption Act, 1988 during the last 3 years i.e. 2011, 2012, 2013 and 2014 (upto 31.5.2014). The year-wise details for parts (a), (b) & (c) are enclosed as Annexure-A.
- (d): No, Madam
- (e): In view of (d) above does not arise